

के साथ समानांतर प्रचालन में ब्रिड में झाली जायगी, राज्य में विभिन्न तहसीलों के विद्युतीकरण के लिये स्वीकृति राज्य के क्षेत्राधिकार के अन्तर्गत एक अलग मामला है और राजस्वान परमाणु विद्युत संयंत्र के प्रथम यूनिट के चालू होने से संबंधित नहीं है ।

Award to engineering and S & T Inspectors to count for Service Records (Northern Railways)

9491. SHRI RAJDEO SINGH . Will the Minister of RAILWAYS be pleased to state :

(a) whether awards are given to Engineering and S&T Inspectors on Northern Railway and whether these awards count for allotment of more marks for the record of service of Inspectors in the Departmental selections;

(b) whether there are equal chances for the Inspectors to get awards in both the Branches of Maintenance and Construction of these Departments; and if so, why the number of Maintenance Inspectors who had been given awards by the General Manager in the last two years is negligible as compared to the construction Inspectors in each Departments;

(c) if not, whether this disparity affects the Maintenance Inspectors during their Departmental selections; and

(d) whether Government propose to remove these disparities?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) Yes. These awards do not necessarily count for more marks in the departmental selections but are kept in view.

(b) Yes. There is no ratio fixed between the Inspectors working on the Maintenance and Construction sides to receive awards. Awards are generally given to persons rendering meritorious services; showing outstanding performance, etc.

(c) and (d) : This does not necessarily affect those who have not been given awards in departmental selections, as overall performance of the individual based on his Confidential Reports, Awards received, Punishments awarded etc. have to be kept in view.

Investigation of Complaint against Inspector Telegraph Traffic, Madras Central

9492. SHRI T. S. LAKSHMANAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Vigilance Organisation of Southern Railway investigated several complaints against the Inspector Telegraph Traffic, Madras Central for assaulting employees, claiming false Travelling Allowance, misconduct and falsification of Government records on various occasions; and

(b) if so, the action taken on such complaint against the Officer concerned ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) Yes, some complaints against Inspector, Telegraph Traffic, Madras Central alleging assault on employees, claiming false Travelling Allowance, falsification of Government records, etc. have been looked into recently by the Vigilance Organisation of the Southern Railway.

(b) A statement indicating in brief, the specific allegations against the Inspector, Telegraph Traffic, and the results of enquiries, is laid on the Table of the House. [Placed in Library Sec. No. T-5006/73]. Appropriate action is being taken against him in the light of the results of enquiries.

Recruitment of Law Graduates on Southern Railway

9493. SHRI T. S. LAKSHMANAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether recruitment of Law Assistants through Railway Service Commission is being done for the Southern Railway when nearly fifty Law Graduates with long service and experience in different branches of the Southern Railway are readily available;

(b) whether the candidates directly recruited during the last ten years do not stick up to this job as is evidenced by many resignations of those so recruited but they accept jobs only as a stop-gap arrangement to gain some experience at Railways expenses to the detriment of Railway's efficiency; and

(c) if so, the reaction of Government thereto ?